

DIVISION BENCH  
COURT - I

P-115

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/93(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>WINNTUS FORMWORK PRIVATE LIMITED VS KUMAR &amp; VIR SKYBUILDERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance via video conference/physically**

Mr. Pranam Jain, Adv.

] For Operational Creditor

**ORDER**

1. Ld. Counsel for Operational Creditor present.
2. As per tracking report of postal department, Corporate Debtor appears to have been served.
3. Since, none appears on behalf of the Corporate Debtor., therefore, last chance is given to the Corporate Debtor to file its reply-affidavit within a period of two weeks, failing which appropriate orders will passed in this matter.
4. Post this matter on **02.07.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**